

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2692/2002

MA NO. 22872002

Friday, this the 11th day of October, 2002

(K)

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri M. P. Singh, Member (A)

1. Const. Jaiveer Singh  
No.8122/DAP, PIS No.28990267  
(VIIth Bn. DAP), s/o Shri Atma Ram  
r/o Vill. & P.O. Khekra Patti Rampur  
Dist. Bhagpat, UP
2. Const. Rawan Kumar  
No.1750/DAP, PIS No.28990886  
(IIInd Bn.DAP) s/o Shri Charan Das  
r/o E-1208, Dabua Colony  
N.I.T. Faridabad, Haryana
3. Const. Gurjinder Singh  
No.3649/DAP (IVth Bn.DAP)  
s/o Shri Santhok Singh  
H.No.H-153, N.P.L. Kingsway Camp  
Delhi-9
4. Const. Bed Parkash Ishra  
No.3502/DAP, PIS No.28990452  
(IVth Bn.DAP)  
s/o Shri Uday Narayan Mishra  
c/o Shri Pawan Tyagi, H.No.188  
Burari Village, Delhi-84
5. Const. Brij Pal  
No.3615/DAP, PIS No.28990346  
(IVth Bn.DAP), s/o Shri Ram Pal Singh  
Vill. & PO Khekra Patti  
Jain College Road, Line Paar  
Dist. Bhagpat, UP
6. Const. Jai Bhagwan  
No.3481/DAP (IVth Bn.DAP)  
s/o Shri Dharan Chand  
r/o Barrack No.10  
NPL Kingsway Camp, Delhi-9
7. Const. Virender Singh  
No.3591/DAP (IVth Bn.DAP)  
s/o Shri Lakshmi Chand  
r/o Barrack No.10,  
NPL Kingsway Camp  
Delhi-9

..Applicants

(By Advocate: Dr. M.P. Raju)

Versus

1. Union of India  
through Secretary  
Ministry of Home Affairs  
Noth Block, New Delhi

( 2 )

2. Commissioner of Police  
Police Headquarters  
MSO Building, IP Estate  
New Delhi-2

3. Director General  
CISF Headquarter  
CGO Complex, Lodi Road  
New Delhi-3

.. Respondents

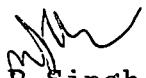
( 3 )

O R D E R (ORAL)

Justice V S Aggarwal:

The learned counsel for the applicants states that he has already represented with respect to his grievance. He will pursue his grievance and for the present, he does not press the present application.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

  
(M P Singh)  
Member (A)

  
(V S Aggarwal)  
Chairman

/sunil/